

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 98 of 2014 (SZ)

Applicant(s)

Respondent(s)

M/s. The Sembakkam Civic Welfare Association, rep. by its General Secretary P. Rengaraj, Rajakilipakkam, Chennai

1.. The Secretary to Government, Dept of Environment and Forests, Chennai.

2) Sri Sarvamangala Nagar Residents' Association, Chitlapakkam, Chennai

2) The Secretary to Government, PWD, Chennai.

3) Venugopalasawamy Nagar, Venugopalaswamy Nagar EXtn, Rajakilipakkam, Chennai

3) The District Collector, Kancheepuram District.

4) Senthil Avenue and Extension Residents' Welfare Association, Kamarajapuram, Chennai

4) The Commissioner, Sembakkam Municipality, Sembakkam.

5) Tamil Nadu Pollution Control Board, Rep. by its Member Secretary, Chennai

6) The District Environmental Engineer, Tamil Nadu Pollution Control Board, Kancheepuram District.

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s. Taaur's Associates

M/s. M.K. Subramanian for R-1 to R-3

Kamalesh Kannan &

Shri P. Srinivas & Mr. Purushothaman for R-4

SSai Satyajith

Smt. H. Yasmeen Ali for R-5 and R-6

Note of the Registry	Orders of the Tribunal
Item No.8	<p data-bbox="407 271 813 311">Date: 18th September, 2017</p> <p data-bbox="407 344 1385 532">At the request of the learned counsel appearing for the Municipality for filing affidavit of progress, post this application for tomorrow viz., 19.09.2017.</p> <p data-bbox="948 715 1338 790">....., JM (Justice Dr.P.Jyothimani)</p> <p data-bbox="1029 951 1338 1026">.....EM (Shri P.S. Rao)</p>

